

Mr. Speaker: The hon. Member's statement in the House that he does not know English sufficiently well, is not very convincing, but if he wants it in any other language, he should. In that case, request some obliging friend of his to get the translation. It cannot be done by the Parliament Secretariat.

valley schemes. Is that what he means?

Pandit D. N. Tiwary: In the previous bulletin it was stated that today's discussion will be on planning and river valley schemes and in the bulletin of the 17th June, it was changed to Irrigation and Power. I wish to know whether 'irrigation' will cover the river valley projects also.

INDIAN COMPANIES (AMENDMENT) BILL

The Minister of Planning and Irrigation and Power (Shri Nanda): The intention was that we might not bring in the work of the Planning Commission as a whole here, but all planning matters connected with irrigation and power might be discussed today.

The Minister of Finance (Shri C. D. Deshmukh): I beg to move for leave to introduce a Bill further to amend the Indian Companies Act, 1913.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Companies Act, 1913."

The motion was adopted.

Shri C. D. Deshmukh: I introduce the Bill.

Shri A. C. Guha (Santipur): Including river valley schemes?

Shri Nanda: Yes.

Mr. Speaker: All plans, I understand will be discussed on the day when the Planning Commission is going to be discussed, but the actual projects in hand about river valleys and irrigation will be discussed together. Am I correct?

Shri Nanda: Yes, Sir.

RUBBER (PRODUCTION AND MARKETING) AMENDMENT BILL

The Deputy Minister of Commerce and Industry (Shri Karmarkar): I beg to move for leave to introduce a Bill further to amend the Rubber (Production and Marketing) Act, 1947.

Shri Jhunjunwala (Bhagalpur Central): While we have a discussion on planning, shall we be able to refer to the river valley projects also on that day?

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Rubber (Production and Marketing) Act, 1947."

I want to know the position about the Damodar Valley Project.

The motion was adopted.

Shri Karmarkar: I introduce the Bill.

Shri Nanda: The Damodar Valley Project is there and the work is going on and according to what you said, Sir, it is a project in hand.

GENERAL BUDGET—DEMANDS FOR GRANTS

Pandit D. N. Tiwary (Saran South): I find that there is a change in the programme today. In the previous programme it was stated that planning and river valley projects would be discussed. Today it has been changed to Irrigation and Power. Would 'Irrigation' cover the river valley projects?

Mr. Speaker: It is not so much a question as to what I said. I will make it clear as to what the parties intended and have agreed. The difficulty has arisen because there is a change of portfolios and re-formation of the Ministries after the budget was presented to the House. I understand that the intention is that, all projects which are not actually under the consideration of the Planning Commission to-day are going to be discussed to-day. The others will be discussed later on, as I just announced.

Mr. Speaker: I said that it will be discussed under Planning.

Pandit D. N. Tiwary: If anybody wants to request that a certain plan should be incorporated in the Five Year Plan, when will that be discussed?

An Hon. Member: No, Sir.

Mr. Speaker: He refers to the capital outlay on multi-purpose river